

(e) Government have looked into the matter. In the circumstances, there was no alternative to the use of teargas for dispersing the crowd.

**Firing on Tribals**

1053. SHRI S. P. RAMAMOORTHY:  
SHRI D. N. DEB:  
SHRI K. M. Koushik:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether six adivasis were killed recently when the Police opened fire on an armed mob of tribals in Chiri village under Kuru police jurisdiction near Ranchi, Bihar; and

(b) if so, whether any enquiry has been conducted into the circumstances leading to police opening fire and the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI K. S. RAMASWAMY): (a) and (b). Facts are being ascertained from the State Government.

**National Highway No. 12**

1054. SHRI NITIRAJ SINGH CHAUDHARY: Will the Minister of TRANSPORT AND SHIPPING be pleased to state:

(a) whether the examination of earth work Forest Clearing and Teak Sales on National Highway No. 12 referred in his letter No. 1680-MPS/67 dated the 27th October, 1967 has since been completed;

(b) if so, with what result; and

(c) if not, when this examination is likely to be over?

THE DEPUTY MINISTER IN THE MINISTRY OF TRANSPORT AND SHIPPING (SHRI BHAKT DARSHAN): (a) to (c). Examination of the expenditure incurred on earth work and forest clearance has been completed by the Madhya Pradesh State Government and it has been found that there has been no infruc-

tuous expenditure. As regards teak sales, the trees cut down are taken over by the State Forest Department for disposal.

**Indian Forest Service**

1055. SHRI NITIRAJ SINGH CHAUDHARY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the State Forest Service officers who obtained their diploma after 1964 would be considered for promotion to the Indian Forest Service after they have completed over four years of Gazetted Service; and

(b) if not, whether this would not put them to disadvantage in comparison to those who passed their diploma prior to 1964?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) No, Sir. The Indian Forest Service (Appointment by Promotion) Regulation, 1966 provide *inter alia* that a State Forest Service Officer will be eligible for promotion to the Indian Forest Service after he has completed 8 years of continuous service in a post not lower in rank than that of Assistant Conservator of Forests or an equivalent post.

(b) No, Sir. The conditions of eligibility mentioned at (a) above apply equally to all officers of the State Forest Service irrespective of the fact whether they have obtained their diploma prior to, or after, 1964.

**Central Quota of I.A.S. Officers**

1056. SHRI NITIRAJ SINGH CHAUDHARY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether any of the States have refused to give requisite number of I.A.S. Officers for the Central quota;

(b) if so, the names of the States which have refused; and